

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.A. No. 227 of 2009 with C.A. No. 98 of 2010  
C.P. No. 58/397-398/CLB/MB/2009

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

Name of the Company: Shravan Kumar Patel  
V/s.  
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

None present for BOS Date  
Pemborder to clarify whether  
Stay Order granted by HC in  
High Court + M.P. in NCCMA 2/12  
is in force or not  
List to make on 24.11.16

B. R. —————  
Member (S)